### ACT No. III of 1896.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 3rd February, 1896.)

An Act to amend the Indian Tariff Act, 1894.

VIII of 1894.

WHEREAS it is expedient to repeal Schedules II to V, both inclusive, of the Indian Tariff Act, 1894, as amended by Act XVI of 1894, and to substitute other Schedules for them; It is hereby enacted as follows:—

For Schedules II to V, both inclusive, appended to the said Indian Tariff Act, 1894, as Substitution of new VIII of 1894. Schedules for Schedules so amended, the Schedules append-II to V, Act VIII, 1894, as amended by Act XVI, 1894. ed to this Act shall be substituted.

#### SCHEDULE II .- (IMPORT TARIFF.)

#### Arms, Ammunition and Military Stores.

XI of 1878.

including also any articles, other than those included in Nos. 1 to 12 of this Schedule, which are "arms" within the meaning of the Indian Arms Act, and any articles which the Governor General in Council may, by notification in the Gazette of India, declare to be "ammunition" or "military stores" for the purposes of this Act.

Names of Articles.	Du	ty.	
	R	CS <sub>0</sub>	
1. Firearms other than pistols, including gas and air guns and rifles, for each	50	0	
2. Barrels for the same, whether single or double, for each	30	-	
3. Pistols, for each 4. Barrels for the same, whether single or	15	$\mathbf{O}_{t}$	
double, for each	10	0	٤.

Springs

	Names of Articles.	D	aty.
		R	a.
5.	Springs used for firearms, including gas and air guns and rifles, for each	8	0
6.	Gunstocks, sights, blocks and rollers, for each	5	0
7.		2	8
8.	Extractors, nippers, heel-plates, pins, screws, tangs, bolts, thumb-pieces, triggers, trigger-guards, hammers, pistens, plates and all other parts of a firearm (including a gas and air gun or ride) not herein otherwise provided for, and all tools used for cleaning or putting together or loading the same, for each	į.	8
9.	Machines for making, loading, or closing cartridges, for each	10	0
20.	Machines for capping cartridges, for each ,	2	8
	Exception I.—Articles falling under the 5th, 6th, 8th, 9th or 10th head of the foregoing list, when they appertain to a firearm falling under the 1st or 3rd head, and are fitted into the same case with such firearm, are free.		
	Exception II.—The following are also free, namely:—		
	<ul> <li>(a) Arms forming part of the regular equipment of an officer entitled to wear diplomatic, military, naval, or police uniform;</li> <li>(b) a sword, a revolver, or a pair of pistols, when accompanying an officer of Her Majesty's Regular Forces, or a commissioned officer of a volunteer corps, or certified by the commandant of the corps to which such officer belongs, or, in the case of an officer not attached to any corps, by the officer commanding the station or district in which such officer is serving, to</li> </ul>		
	be imported by the officer for the purposes of his equipment;		
	(c) swords and revolvers which are certified by an Inspector-General of Police to be part of the ordinary equipment of members of the Police force under his charge;		
	<ul> <li>(d) swords forming part of the equipment of native commissioned officers of Her Majesty's Army;</li> </ul>		
	(e) swords for presentation as army or volunteer prizes;		
	(f) arms, ammunition and military stores imported with the sanction		و د اد

of the Government of India for the use of any portion of the mili-tary forces of a Native State in India which may be maintained and organised for Imperial Ser-

(g) Morris tubes and patent ammunition when imported by officers com-manding British and Native regiments or volunteer corps, for the instruction of their men.

Proviso 1.—No duty in excess of ten per cent ad valorem shall be levied upon any of the articles numbered 1 to 10 in the foregoing list when they are imported in reasonable quantity, for his own private use, by any person lawfully entitled to possess the same.

to possess the same.

Proviso 2.—When any articles which have been otherwise imported, and upon which duty has been levied or is leviable under numbers 1 to 10, are purchased retail from the importer by a person lawfully entitled as aforesaid, in reasonable quantity for his own private use, the importer may apply to the Customs-Collector for a refund or remission (as the case may be) of so much of the duty thereon as is in excess of ten per cent ad valorem; and if such Collector is satisfied as to the identity of the articles, and that such importer is in other respects entitled to such refund or remission, he shall grant the same accordingly. the same accordingly.

11. Gunpowder, all sorts

military stores

Tariff Rate of valuation. duty. R a. ad valo-10 per cent. 12. All other sorts of arms, ammunition, and

#### SCHEDULE III.—(IMPORT TARIFF.) LIQUORS, OPIUM, SALT AND SALTED FISH.

No.	Names of Articles.	Per	Rate of duty.
1	Liquors— Ale, beer and porter Cider and other fermented liquors Liqueurs	Imperial gallon or six quart bottles.	R α.  0 1 6 0

Spirit ]

# SCHEDULE III.—(IMPORT TARIFF)—contd. Liquors, Opium, Salt and Salted Fish—contd.

No.	Names of Articles.	Per	Rate of duty.
	T		R a.
1	Liquors—contd: Spirit which has been rendered effectually and permanently unfit for human	)	
	consumption Spirit when used in drugs, medicines, or chemicals in a proportion of less than	ad valorem .	Five per cent.
• .	twenty per cent of spirit of the strength of London proof	<u>}</u>	
	Spirit when so used in a pro- portion of twenty per cent and upwards.	Imperial gallon or six quart bottles of the strength of Lon-	and the duty to be increased or reduced in pro-
		don proof.	portion as the strength of the spirit exceeds or is less than London proof.
	Spirit, perfumed, in wood or in bottles.	Imperial gallon or six quart bottles.	8 0
•	Spirit, other sorts	Imperial gallon or six quart bottles of the strength of Lon	and the duty to be increased or reduced in pro-
		don proof.	portion as the strength of the spirit exceeds or is less than Lon- don proof.
	Wines— Champagne and all other sparkling wines not containing more than 42 per	Imperial gallon or six quart bottles.	
:	cent of proof spirit.  All other sorts of wines not containing more than 42 per cent of proof spirit.		1 0
	Provided that all sparkling and still wines containing more than 42 per cent of		
	proof spirit shall be liable to duty at the rate applic- able to spirit, other sorts.		4
2	Opium, not covered by a Government pass.	ser of 80 tolas	. 24 0

## SCHEDULE III.—(IMPORT TARIFF)—concld. LIQUORS, OPIUM, SAIT AND SALTED FI SH—concld.

No.	Names of Articles.	Per	Rate of duty.
3	SALT ,	Indian maund of 82 pm avoirdupois weight.	The rate at which excise-duty is for the time being leviable on salt manufactured in the place where the import takes place.
4	SALTED FISH, wet or dry	Indian maund of 823th avoirdu- pois weight.	Such rate or rates of duty not exceeding twelve annas, as the Governor General in Council may, by notification in the Gazette of India, from time to time prescribe.

### SCHEDULE IV.—(IMPORT TARIFF.) GENERAL DUTIES.

No.	Names of Articles.	Per	Tariff Valuation.	Puty.
	Animals, living.		R a.	
ļ	Horses, Cattle, Sheep, and all other living animals of all kinds.	***	•••	Free.
2 3	COFFEE  FRUITS AND VEGETABLES, except fresh fruits and vegetables not separately enumerated, which are	ewt.	70 O	Five per cent.
	free— Almonds without shell ,, in the shell Cashew or cajoo kernels Cocoanuts ,, kernel (khopra) Currants, European, in cases ,, in cans ,, Persian	thousand owt.	48 0 15 8 12 0 35 0 11 0 10 0 22 0 14 0	29 27 27 27 29 29 29

Dates

No.	Names of Articles.	Per	Tariff Valuation	Duty.
-	Articles of Food and Drink-contd.		R a.	
3	FEUITS AND VEGETABLES, excep	t -		
	fresh fruits and vegetables no separately enumerated, which are free—contd.	<b>.</b>		
	Dates, dry, in bags.	cwt.	5 8	
- 1	,, wet ,, .	d	1 4 0	per cen
ł	in pots and boxes	"	4 0	
- 1	Figs, Persian, dried	> 2	8 8	>+
. ]	Garlie	,,	8 0	**
.	Hops	,,	5 0	,,
- 1	Pistachio nuts		1 :::	Free.
		çwt.	32 0	Five
٠ [	Prunes, Bussora (álu-Bokhara).	ĺ	1	per cen
.	Raisins, black	,,	20 0	,,
	, kishmish, Persian Gulf and Red Sea	,,	10 0	"
	Munakka, Persian Gulf and Red Sea	"	15 0	**
1.	other sorts	, ,	9 0	,,
	Walnuts	•••	ad valorem	, ,,
1	All other sorts of fruits and vege-	cwt.	10 0	**
0	GRAIN AND PULSE, including broken grain and pulse, but not	•••	ad valorem	,,
ł	including flour		J j	
1	MINERAL AND ÆBATED WATERS,	•••	•••	Free.
	and all unfermented and non- alcoholic beverages	•		
$+\mathbf{P}$	ROVISIONS, OILMAN'S STORES AND	***	ad valorem	Five
	Bacon in canvas and cans, jowls			per cent
1	and cheeks	<b>a</b> .	1	
		tion to	0 14	>)
	D. C 1 D .	tierce of 3	100 0	)
	Beef and Pork	cwt.		l -
ŀ	11	barrel of	75 O	( ")
] :	Biche de mer	2 cwt.	<u>"</u>	)
]	Butter	owt.	<b>5</b> 0 0	
(	Cheese	1b	1 0	99
. (	China preserves	299	0 14	7,
		box of six	58	"
,	fruit preserves, dry candied	jars.		
(	Cocum Proserves, dry Gandled	Tb	0 5	,,
	Pish-maws	cwt.	5 0	,,
Ī	Flour	, ,,	100 0	"
		barrel or	20 0	, ,, ,,
		sack of	· . · · · · · · · · · · · · · · · · · ·	73
		200Њ	j.	

	OENDER DOIL		<del></del>	
No.	Names of Articles.	Per	Tariff Valuation.	Duty.
<del></del>	The second secon		R a	
	Articles of Food and Drink-concld.			
6	PROVISIONS, OILMAN'S STORES AND GROCERIES—concld.			
	Ghi · · ·	cwt.	40 0	Five per cent.
. :	Groceries not otherwise described .	***	ad valorem 0 14	,,
	Pork hams • • •	l fb	8 8	79
	Sago	CW Li	40 0	,,,
	Singally and sozille	,,,	<b>25</b> 0	,,
	Tapioca	,,,	9 8	99
	Vinegar, European, in wood .	Imperial	1 0	,,
	Persian	gallon.	1 8	,,
	country .	"	0 6	,,
: .	All other sorts of provisions,		1	
	oilman's stores and groceries .	•11	ad valorem	,,
7	SPICES	cwt.	17 0	,,
	Betelnuts—Goa —in the husk	thousand	2 0	,,
	, —In the husk • • • —all other sorts • •		ad valoren	ı ,,
	Cardamoms, Ceylon	cwt.	150 0	,,,
	Chillies, dry	, ,,	11 0	`} , 31
	Cioves	"	20 0	,,,
	,, stems and heads	"	8 8	,,,
	,, in seeds, narlayang	"	16 0	, ",
	Ginger, dry Mace	i th	1 8	
	Nutmegs .	,	1 0	, ,,
	,, in shell	. ,	0 8	77
	Pepper, black	. cwt	16 0 7 0	, ,,
	, long	•   "	30 0	.   "
	white .	• "	ad valore	, ,,
	All other sorts of spices SUGAR, China, candy	owt	20 0	
8	1 1 1 C	, ,,	21 0	)   ,,
	crystallised, beet	. ,,	13 0	) ,,
	and soft, from	a	10.0	,   .
	China	• ,,,	13 (	'   9>
	and soft, from	1.	11 (	
	Mauritius ,, soft or raw, other than from	• ,,	1	'\
	Mauritius or China	. ,	10 (	)   "
	all other sorts, includin	g   "	1	1
	saccharine produce of a	.11 \		
	kinds and confectionery		ad valore	
9	TEA, black	• l lb	$\begin{array}{c c} & 0 \\ 0 & 1 \end{array}$	8 , ,,
	" green . · ·	• "	01	Z , "
		1		

Chemicals,

-		<del></del>	1	
No.	Names of Articles.	Per-	Tariff Valuation.	Duty.
	Chemicals, Drugs, Medicines and Narcotics, and Dyeing and Tanning Materials.	• • • • •	R a.	
10	CHEMICAL PRODUCTS AND PRE-	- <del>11.</del>	0 2	To:
	Acid, sulphuric	Ϊb	0 2	Five per cent.
	Alkali, country (sajji-khár) .	cwt.	$\begin{bmatrix} 1 & 8 \\ 5 & 0 \end{bmatrix}$	,,
	Alum	,,,	21 8	1)
	,, China mansil	,, ,,	17 0	99 99
	Bicarbonate of soda	, ,,	7.0	99
	Copperas, green	,,	3.0	99
	Explosives, namely, blasting			
	gelatine, dynamite, roburite,		1 .	
	tonite, and all other descrip- tions, and including detona-			
	tors and blasting fuse .	l	ad valorem	80
	Sal ammoniac	cwt.	37 0	. 99
	Sulphate of copper	,,	15 8	, 29
	Sulphur (brimstone), flour .	,,	60	99
	,, ( ,, ), roll •	,, .	5 12 4 8	, 99
	All other sorts of chemical pro-	,,,	<b>40</b> O.	99
,	ducts and preparations, in-			
•	cluding saltpetre and borax	•••.	ad valorem	99
11	DRUGS, MEDICINES, AND NARCO-			
	TICS-	,	1	
	Aloes, black	cwt.	14 0	99
	,, Socotra	10	30 0	22
	Asafætida (hing)	owt.	65 0	>>
	coarse (hingra)	,,	21 0	37
	Atáry, Persian	,,,	15 0	> <b>&gt;</b>
	Banslochan (bamboo camphor) .	Îb	0 4	99
	Brimstone (amalsara)	cwt.	50 0	99
	Calumba or Colombo root.	22	7. 0	, ,,
	Campbor, Bhimsaini (barás) .	ib. □	7,0 0	. 59
	,, refined, cake	. "	$\begin{array}{c c} & 1 & 4 \\ 0 & 12 \end{array}$	99
	Cassia lignea	cwt.	22 0	33
	China root (chobchini), rough.	٠ وو	8 0	) )) ))
	,, ,, ( ,, ), scraped.	<b>3</b> 7	17 8	"
	Cubebs		25 8	<b>3</b> 3.
	Galangal, China,	. 53	7 0	. 19
	Pellitory (akalkára)	93 .	40 0	19
	Peppermint crystals, from China	fb.	11 6	,
	and Japan Quinine and other alkaloids of	Trù	11 8	19
	chinchona		'	Free.
				J. 1.003

Salep.

No.	Names of Articles.	Per	Tariff Valuation.	Duty.
<del></del>	Chemicals, Drugs, Medicines and Narcotics, and Dyeing and Tanning Materials—contd.		. R a.	and the systems of th
11	DRUGS, MEDICINES, AND NARCO-		000	} 
	Salep	cwt	80 0	Five
	Senna leaves	,,,	4 0 54 0	per cent.
	Tobacco, unmanufactured .	"	ad valorem	Free. Five
	All other sorts of drugs, medi- oines, and narcotics, except opium (for which see Sched-			per cent.
12	ule 111) Dyeing and Tanning Materials—	•••	, ,,	<b>"</b>
	Alizarine dye, dry, 40 per cent.	Tb.	1 7	,,
	, , , 50 ,, , , 60 ,,	**	1 10	,,,
	l "" " " " "   1	, ,,	$\begin{array}{c c} & 1 & 15 \\ 2 & 2 & 2 \end{array}$	**
	, , , , , , , , , , , , , , , , , , ,	, ,, ,,	2 8	,,
. :	" " " 100 " "	"	2 12	, "
	,, ,, liquid, 10 ,,	, ,,	0, 2,	,,
	,, ,, ,, 16 ,,	. 99	0 8	,,
. ]	,, ,, 20 ,,	,,	0 10	,,
	Aniline " " indigo blue	<b>99</b>	0 9	,,,
1	,, ,, dry	,	1 8	,,,
	Avar bark	cwt.	4 8	
	Buzgand (gulpista): Cochineal	<b>i</b> b	$egin{array}{cccc} 27 & 0 \ 1 & 2 \end{array}$	"
	Gallnuts (myrabolams)	cwt.	4, 0,	,,
	Persian .		35, 0	"
	Madder or manjit	99 99	i j	33 33
1	Orchilla weed	,,,	5 0	.,,
	Sappan wood and root	2)	5 8	12
- 1	All other sorts of dyeing and	,	4	
3	tanning materials	•••	ad valorem	7>
	Metals and Manufactures of Metals.		dean of the	
13	HARDWARE AND CUTLERY, includ-	. :	)	
	ing ironmongery and plated-ware,			
Ì	and also including machines, tools,			
1	and implements to be worked by		,	٠.
1	manual or animal labour, except	<b>*</b> .		
- 1	water-lifts, sugar-mills, oil-presses,		£ .	
,	and parts thereof, and any other		1 m	
11.	machines and parts of machines	•		
	ordinarily used in processes of			
	husbandry, or for the preparation	i	l.	L_

No.	Names of Articles.	Per	Tariff Valuation.	Duty.
	Metals and Manufactures of Metals—contd.		Ra.	
			R a.	
	of husbandry which the Governor		! .	
	General in Council may, by notifi- cation in the Gazette of India,		· .	*
			77	Five
	exempt, all of which are free	•••	ad valorem	
14	MACHINERY, namely, prime-movers,	\ ·	1	per cent.
	and component parts	<b>)</b> 3	l):	?
	thereof, including	<i>I</i> -	t ·	li i
	boilers and component	i 4	<b>\</b> )	:
1	parts thereof; also in-	1		
	cluding locomotive	l k		]•
	and portable engines,		1	ļ. ·
	steam-rollers, fire-en-	<b> </b> ,	E.	
	gines and other ma-	į l		200
	chines in which the	† §		ľ.
	prime-mover is not	5 6	f	·
	separable from the	\		<b>\</b> :
	operative parts	9	1	
	and component parts	: 4		· ·
	thereof), meaning machines or sets			
	of machines to be worked by elec-	l. I.		1,
	tric, steam, water, fire, or other	[ [ ·		
	power not being manual or animal	. 1	}	
	labour, or which before being	ľľ	].	
	brought into use require to be fixed	]	1.	
	with reference to other moving	, s	<b>\</b> .	
	parts; and which are intended for-		1	5
	(a) the preparing, ginning,	{	· ·	ì
	pressing, spinning, weav-	l, (	1.	
	ing, sewing, knitting,	\		Free.
	bleaching, and dyeing of	1. /.		
	cotton, jute, hemp, silk,		];	1
	wool or other fibres and	[ ]	ľ.	1
	any other process inter-	l. <b>l</b> .		1
	vening between the raw		1	1
	material and the finished	1		7
	product as packed ready	[: ].	i.	1.
	for the market;	ľ	1'.	;
	(b) the smelting and milling of	1 2		1.
	iron and other metallic	· #		[
	ores and the manufacture	l' I. ·	[1	
	of iron, steel, and other	) P	[	
	metals;	1, It		, i
	(c) the manufacture of leather,	. 1	f	1
	sugar, indigo, silk, pa-			
	per, soap, gas, oil, flour,	[* <b>[</b> *	[*	
	cordage, rope, and twine;	1: 12	1.	Ι' .
	(d) the milling of rice;		β	ž
	(e) the manufacture of tea in all	1. 1		
	its stages, from the drying	, I <sup>c</sup>	1	1
	of the leaf to its packing		<u>}:</u>	1
	I. or our noar to res hacking	1 1	15.	1
	for the market inclusive;	1 /	- Y	Υ

### SCHEDULE IV .- (IMPORT TARIFF) -contd.

GENERAL DUTIES-contd.

No.	Names of Articles.	Per	Tariff Valuation.	Duty.
	Metals and Manufactures of Metals—contd.		Ra.	
14	MACHINERY (and component parts thereof), meaning machines or sets of machines to be worked by			, ,
•	electric, steam, water, fire, or other power not being manual or animal			
٠	labour, or which before being brought into use require to be fixed with reference to other moving parts; and which are intended for—contd.		- \$	
	(f) the pulping of coffee; (g) printing presses; (h) foundries and workshops of iron and other metals;			
	(i) railway workshops; (j) the refining of petroleum, and the manufacture of			
	vegetable oils; (k) the crushing of bones and bricks; (l) the crushing of bones and bricks;			Free.
	(l) the manufacture of lac; (m) potteries; (n) sawmills;	<b>"</b>	•••	T 160.
•	(o) agriculture, mining, naviga- tion, dredging and pump- ing;			-
	(p) such other manufactures and industries as the Governor General in	<u>'</u>		
	Council may from time to time specify; Provided that the term does not in-	$\mathcal{F}_{i_1, i_2}$		
	clude tools and implements to be worked by manual or animal	,		
	labour, and provided also that only such articles shall be admitted as component parts of machinery as are indispensable for the working			
	of the machinery and are, owing to their shape or to other special quality, not adapted for any other			
	purpose.  Note:—Machinery and component parts thereof made of substances			
	other than metal are included in this entry.		:	
* .	MACHINERY and component parts thereof not included in the fore- going exemptions	•••	ad valorem	Five per cen

15. METALS

۱n.	Names of Articles,	Per	Tariff Valuation,	Duty.
	Metals and Manufactures of		R a.	
	Metals—contd.			
ίõ	METALS, unwrought and wrought,			
	and articles made of metals—			
	Brass, beads, ghungri, China	thousand	0 12 ]	Five
	,, foil or dankpana, white,		l !	per cent.
	$10_{rac{1}{2}}$ in. $ imes$ $4_{rac{1}{2}}$ in	hundred leaves.	1 4	**
	,, foil or dánkpana, coloured,	10101 001		
	$10\frac{1}{3}$ in. $\times 4\frac{1}{3}$ in.	,,	1 12	9,
	,, old	owt.	<b>2</b> 6 0	"
	,, sheets, flat or in rolls, very	• • .		"
	thin .	••	100 0	7)
	,, wire	Íß.	0 7	"
	,, all other sorts	•••	ad valorem	
	Copper, Australian	owt.	40 0	3,
	,, bolt	,,	50 0	
	,, brazier's and sheets	,,	45 0	**
	,, China cash	. , ,	30 0	93
	"Japan	19	39 0	99
	,, nails and composition			
	nails	"	50 0	29
	,, old	<b>31</b>	33 0	,,
	,, pigs and slabs	,,	38 0	99
	" sheathing, plate, and			
	raised bottoms .	,,	48 0	,,
	" tiles, ingots, cakes, and			
	bricks	92	40 0	***
	,, China, white, copper-			
	ware	₽₽	1 2	,,
	,, foil or dánkpana, white,			
	$10\frac{1}{2}$ in. $\times 4\frac{1}{2}$ in.	hundred	2 6	. ,,
		leaves.	1	
	,, foil or dankpana, co-			,
	loured, $10\frac{1}{2}$ in. $\times 4\frac{1}{2}$ in.	. 99	3 3	1)
	,, wire, including wire of	_	;	
	phosphor-bronze	fb	0 9	
	,, all other sorts, unmanu-			,
	factured and manu-			, ·
	factured, except cur-	,	1	
	rent coin of the Gov-		1	
	ernment of India,			
	which is free	•••	ad valorem	_,,
	Gold bullion and coin		1	Free.
	Gold leaf, European	hundred	3 4	Five .
	T 1 11	leaves.		per cent
	Iron, anchors and cables	•••	ad valorem	
	1 m - 1 1	1	110.0	per cent
	, angle, T, and channel	ton	110 0	. ,,
	,, angle and T (if galvanised)	"	160 0	,,,
	,, ,, (if tinned)	•••	ad valorem	,,
	,, bar, plate, and sheet, Low-	ļ. <b>,</b>	970 0	
	moor	ton	310 0	57

Iron

No.	Names of Articles.	Per	Tariff Valuation.	Duty,
	Metals and Manufactures of Metals—contd.		R ā.	
15	METALS, unwrought and wrought, and articles made of metals—contd.			és.
	Iron, bar, of any kind not speci- fied in this number , beams, joists, pillars, gir- ders, bridge-work, and other descriptions of		ad valorem	One per cent.
	iron imported exclusive- ly for building purposes ,, flat, square, and bolt, in-	•••	,,	25
	cluding Scotch ,, flat, square, and bolt, in- cluding Scotch (if gal-	ton	94 0	وز
	vanised)	99	150 0	**
	tinned), hoop, plate, and sheet,	•••	ad valorem	23-
	other than Swedish ,, nails, rose, wire, and flat-	ton	122 0	19
	headed , nails, clasp , nails, other sorts, includ-	ewt.	10 0	19- 33
	ing galvanised , nail-rod	ton	ad valorem	98- 9)
	,, nuts and bolts ,, old	cwt.	ad valorem 2 8 60 0	99 19
	", pipes and tubes, including fittings therefor, such as bends, boots, elbows,			
	tees, sockets, flanges, and the like , plate (if galvanised)	ton	ad valorem	<b>79</b>
	, plates, tinned , rails, chairs, and fish- plates other than those	***	ad valorem	99 99
ľ	described in No. 93, also spikes (commonly	•	5	
•	known as dogspikes) " rice bowls	set of ten set of six	6 0	50 20 50
	", ", ", not in sets ", rivets and washers . " (if	cwt.	ad valorem	99 93 93
	galvanised) rivets and washers (if	,,	15 0	**
	tinned)	<b>`•••</b> ,	ad valorem	***

Iron,

No.	Names of Articles.	Per	Tariff Valuation.	Duty.
	Metals and Manufactures of		R a.	
	Metals—contd.			
15	METALS, unwrought and wrought,			
	and articles made of metals—contd.		1	
	Iron, red, round, other than			
	Swedish, under half an			<u>.</u> .
	inch in diameter	ton	105 0	One
				per cen
	" sheets and ridging, gal-			
	vanised	cwt.	10 0	**
	, sheets and ridging, tinned	***	ad valorem	,,
	Owedish flat coners and			
	bolt bolt	ton	142 0	90
	Secolish noil-red	,,	142 0	**
,	round rod, under	. 7		
	half an inch in		'	
	diameter .	97	160 0	9.7
	wire including fencing-	**	1	
	wire and wire-rope, but			
	excluding wire-netting .	•••	ad valorem	77
1	, all other sorts, including			
	wire-netting .		,,	Five
-				per cer
	Lametta	•••	29	,,
	Lead, ore, galena	cwt.	12 0	,,
	1.1.1	,,	10 0	99
	minor.	l	ad valorem	9)
	alander .	cwt.	12 0	,,
	for tea-chests	•••	•••	Free
	Orsidue and brass leaves,	,,,,		
	European	fb	1 0	Five
	European			per cer
	Orsidue and brass leaves, China	٠,,	0 12	99
	Patent or yellow metal, sheathing	. "		
	sheets, and bolts	cwt.	40 0	19
	Patent or yellow metal, sheath-	","		· .
	ing sheets, and bolts, old		27 0	99
	Quicksilver	l ib	1 8	, ,,
	Shot, bird	cwt.	16 0	,,
	Silver bullion or coin, except	""	7.5	
٠.	current coin of the Govern-	1		1
	ment of India, which is free	1	ad valorem	,,
	Steel, angle, channel and spring		••	One
	bleer, angle, channel and spring	•••	1 1 1	per cer
	bar and blooms	1		1
	havin all sorts Lother	'''	<b>?</b> ?	1 "
	basic, all sorts (other than galvanised or tin-		. (	1
		ton	100 0	١
	ned basic steel sheets).	,,,,,,	1	"
	basic, sheets (if galvan-	] .	210 0	
	ised),	99	ad valorem	, ,,
	, ,, (if tinned).	1	www.oworon	ווי וי

Steel,

# SCHEDULE IV.—(IMPORT TARIFF)—contd. General Duties—contd.

No.		Names of Art	icles.		Per	Tariff Valuation.	Duty.
		A Brown	footures	of			
	Metals	and Manu	taciures	01		R a.	
	l	Metals-co	niu.	h#			-
15	METALS, 1	inwrought a	and wrong	11 to 1		}	
	and artic	les made of n	netals-con	ta.			
	Steel,		ists, pilla				
	ł	girders,	bridgewor				
		and othe	r descripti	ons		.*	
	ľ	of steel	imported	ex-			
		clusively	for build	ing		ad valorem	One
		purposes		• [	•••	ace out or one	per cent
٠,	,,	cast and bl	istered of a	ny			her cents
	"	kind no	t specified	in		'.	
٠,		this No.	• •	•	•••	145 0	**
	99	hoops .		•	ton		<b>, , , , ,</b>
٠.	, ,,	nails •	• •	•	•••	ad valorem	**
	,,,	nuts and	bolts and n	ail-			
	, "	$\mathbf{rods}$		• [	•••	"	924
	·	old .			ton	60 0	19
	"	pipes and	tabes .		•••	ad valorem	92
	99	plates and	sheets .		ton	130 0	95
*	, ,,,	plates and	l sheets, ot	her			ľ
	19	than hasi	c (if galvan	ised)	**	<b>220</b> 0	. 29:
	ì	niotes and	l sheets, o	ther		*	1
	, ,,	than had	sic (if tinne	d) .		ad valorem	93
	1.	rails cha	irs, and	fish-			f :
	"	nlotes o	ther than t	hose		ļ.	1
	, ·	dogoribo	d in No	93			
		alas anil	kes (comm	only		1	ŀ
			as dogspike			.,	. 97.
	1	rivets and		e) • [	ton	220 0	**
	99	Tivets and	12.0	an1.		1	
	"	,,		gal- ised)		320 0	22,
			(: 0		<b>»</b> )	1	<b>"</b>
	• •	"		tin-		ad valorem	
	1		110	eď) .	ton	105 0	
	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	T-bars				180 0	37,
	,,	,, (1t	galvanised)	' :1	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	ad valoren	
	,,	,, (if	tinned) .		•••	144 0400767	"
	·   "	wire, excl	uding wire	-net-		Į	
		ting	• •	. •	•••	"	* **
	,,	wire-rope	•	<u>.</u> • [	• • •	"	3.87
	' ,,	all other	sorts, inclu	iding		1	Direc
	"	wire-ne	etting .	- '•		"	Five
	1					-0.0	per cent.
	Tin	, blook .		•	owt.	72 0	
4.		foil, China		•	<b>I</b> b	0 12	' ' ''
		other sorts		•	•••,	ad valorer	.   "
		c or spelter.	nails .	•	ewt.	20 0	) ,
			plates and	other	<b>}</b>		1
	,	. 39	shapes, se	oft .	١,,,	18 (	)   ,,
	- [		plates and	other	"		
	•		shapes, h		,,	13 (	ير ( (
	[,		sheet or s		"	- (	1
	,	, ,,	ing .			19 (	3 l 🔒
			ing •		<u>. '\$</u>		* '*

Zinc

No.	Names of Articles.	Per	Tariff Valuation,	Duty.
ــــــ	Metals and Manufactures of		R a.	
	Metalsconcid.			
15	METALS, unwrought and wrought,		1	4.0
	and articles made of metals—concld.		ad valorem	Five
	Zine or spelter, all other sorts	•••	aa vatorem	per cent.
	All other sorts of metals	•••	,,	**
	Oils.			
<b>1</b> 6	Oirs—		ا بیا	
	Cajeputi • • •	qyart	1 4	. 22
	Cassia • • •	. 15	2 8	22
	Cocoanut · · ·	ewt.	16 0	₽9
	Earthout	.,,	16 0 1 12	99
	Grass · · · ·	. Ib	16 0	22
	Jinjili or til	cwt.	2 0	99
	Linseed, European • •	Imperial gallon.	1 "	•b
	Gu - S nombr	ounce	15 0	99
	Otto of sorts Petroleum, including also naphtha	Outloo	""	•
	and the liquids com-	*		1
	monly known by the		1	
	names of rock-oil,		1	
	Rangoon oil, Burma		1	4
	oil, kerosine, paraffin			
	oil, mineral oil,			1
	petroline, gasoline,		1	
	benzol, benzoline,		,	4
	benzine, and any			1
	inflammable liquid		.]	1
	which is made from	4		ł
	petroleum, coal,		1	1
	schist, shale, peat or any other bitum-		1	1
	inous substance, or		1	×
	from any products		1	4
	of petroleum	Imperial	• • • •	One
	or beginning	gallon.		anna.
	which has its flashing	":		İ
	point at or above		1	1
	two hundred degrees		•	
	of Fahrenheit's ther-		1 .	1
	mometer and is			l
,	proved to the satis-		<b>1</b> .	1
	faction of the Cus-		1	4
	toms-Collector to be		1	1
	intended for use		1	.1
	exclusively for the	l		1 .
	batching of jute or			
	other fibre or for	1	1 2 32 3	ا ــــــــــــــــــــــــــــــــــــ
	lubricating purposes	4	ad valorem	l Five

Sandalwood

## SCHEDULE IV.—(IMPORT TARIFF)—contd. General Duties—contd.

No.	Names of Articles.	Per	Tariff Valuation.	Duty.
	Oilscontd.	1	Ra.	
16	Oils—contd.	₫ħ	7 0	Five
	Sandalwood Whale (except spermaceti) and			per cent.
	fish	ewt.	15 0	. ,,
.	Wood	99	25 0'	99
	All other sorts of oil, including paraffin wax	•••	ad valorem	57
	Other Articles, unmanufac- tured and manufactured.			
17	AMBER, AND ARTICLES MADE OF		<b>'</b>	
	AMBER, including imitation			
	amber • • •	•••	"	99
18	APPAREL, including drapery, haber-			
	dashery, and millinery, and mili- tary and other uniforms and		:	,
	accoutrements; but excluding			
	actor-hosiery (for which see	-		
·	No 44) and hoots and shoes (for	:		
	which see No. 70) and excluding		  -	
	also uniforms, and accourrements			
	appertaining thereto, imported by a public servant for his personal			
	use, which are free		,,	,,,
19	ART, WORKS OF, except statuary and pictures intended to be put up in			
	a public place, which are free	•••	, ,,.	79
	TO TOWN DESCRIPTION OF	1		
20	Asbestos not otherwise described.		,,	. 59
21	BAGS, CASKS, BOXES, and other packages, empty, of all kinds		***	99
ดา	Bamboos, common, grass, hay,		l	
2/2	rushes, straw, and leaves		•••	Free.
6.0	BEADS, of all materials except glass,			ļ
Z	for which see No. 38, and brass,	1		
	for which see No. 15.			77.
	Beads, China, Ankdana	133 <del>1</del> 1b	<b>35</b> 0	
	Desmi		30 O	per cent.
	" " Dagri " Gadgadia	?? .,	24 0	"
	Kamrakhi.	· 1	32 0	- ",
	", ", Lálri · ·	,,	44 0	,,,
	" " Naksi	,,	38 0	,,
	", ", Pakhaváji " Sulemáni	l	30 0	"
	All other serts	,,,	ad valoren	2
	WII Office source			1. "

24. Belting

i.	O ENERAL DOLL	33 - ,, co, pvop.	<del>-,</del>	====
No.	Names of Articles.	Per	Tariff Valuation.	Duty.
7	Other Articles, unmanufactured and manufactured contd.		R a.	- 1 No 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 -
24	Belting of cotton, leather, or other material, for driving machinery	***		Free.
25	Bone, including Whalebone, articles made of	\$*C 4	ad valorem	Five per cent.
26	BOOKS, printed, including covers for printed books maps, charts, and plans, proofs, music, and manuscripts			Free.
27	BRISTLES AND FIBEE for brushes and brooms	***		
28	Brushes and Brooms, all sorts .	84 W	ad valorem	Five per cent.
29	BUILDING AND ENGINEERING MATERIALS, namely, asphalt, bricks and tiles, cement of all kinds, fire- clay, earthenware piping, lime, and	•		
	other kinds not otherwise de- scribed	•••	9,9	י פר
30	CABINET-WARE AND FURNITURE .	•••	,,	6
31	CANDLES, paraffin ,, spermaceti ,, wax ,, all other sorts	Ъ ,, ,,	0 6 0 7 1 0 ad valorem	99 99 99 99
32	CANES AND RATTANS, ARTICLES MADE OF CANE OR RATTAN, AND BASKET WORK— Canes, Malacca	,	F 0	
	Rattans All other sorts	dozen cwt.	5 0 10 0 ad valorem	90 20
33	CARRIAGES AND CARTS, including bicycles, tricycles, jinrikshas, Bath chairs, perambulators, trucks, wheel-barrows, and all other sorts	. 1.		,
	of conveyances, and component parts thereof	•••	,	99
34	CASES (EMPTY) for spectacles, operaglasses, jewellery, and other articles		<b>9</b>	<b>99</b>

35. CELLULOID,

### SCHEDULE IV .- (IMPORT TARIFF) -- contd.

#### GENERAL DUTIES—contd.

No.	Names of Articles.	Per	Tariff Valuation.	Duty.
			,	
	Other Articles, unmanufac-		R a.	
	tured and manufactured-		.*	1.50
- 1	contd.			
e	C			
30	CELLULOID, ARTICLES MADE OF, not otherwise described		ad valorem	Five
	HOU OTHER WISE GOSOTIOG	· · · · ·		per cent
•				
36	CHALK, common	. 004	,,	** .:
	powder, Bath bricks,			
	emery powder, and whit-			
	ing .		,,	. 30
			<b>,</b>	
37	CHINESE AND JAPANESE-WARE,			
	including lacquered-ware, but ex-		\	
	cluding earthenware, china, and			
	porcelain (for which see No. 47) .	. •••	, ,,	
38	CLOCKS, WATCHES, and other time-		<u> </u>	
	keepers, and parts thereof	***	,,,	99
. 39	COAL, CORE, AND PATENT FUEL .	•••		Free.
<b>4</b> 0	COIR AND ARTICLES MADE OF COIR,			٠.
	EXCEPT CABLES AND ROPE (for			
	which see No. 42)—— Yarn of all kinds	ewt.	9 0	Five
	Tarn of an Kinds			per cent
	All other sorts	***	ad valorem	**
4.	0 1			
41	COBAL, real	•••	"	99
42	CORDAGE, ROPE, and Twine made		}	
	of any vegetable fibre-		177.0	
٠,	Coir, cables, tarred	cwt.	10 0	. 17
	,, rope	,,	25 0	"
	Cordage, hemp, European Manila	,,,	28 0	,,,
	Twine, sail, European	l in	0 9	,,
	All other sorts of cordage, rope,			"
	and twine	•••	ad valorem	,,
4	CORK. AND ARTICLES MADE OF		1	
4;	CORE, AND ARTICLES MADE OF	-		· .
	Bottle-corks	gross	1 8	91
٠.	Vial corks	,,	0 8	· **
	All other sorts	***	ad valorem	وو ب

44, COTTON,

### SCHEDULE IV .- (IMPORT TARIFF) -contd.

GENERAL DUTIES—contd.

No.	Names of Articles.	Per	Tariff Valuation.	Duty.
	Other Articles, unmanufactured and manufactured confd.		R a.	
<b>4</b> 4	Corron—			
	" raw	•••	•••	Free.
	,, twist and yarn	•••	•••	,,
	", Piece-goods, hosiery, and all other manufactured cotton goods not otherwise de-	***	***	>>
	scribed	***	ad valorem	Three
45	Disinfecting and Deodorising			one-half per cent.
3.0	FLUID AND POWDER	•••	,,	Five
46	EARTH, COMMON CLAY, AND SAND.	•••		per cent. Free.
47	EARTHENWARE (except earthenware piping, for which see No. 29), china, china clay, porcelain, and imitation or false coral		ad valorem	Five
<b>4</b> 8	Eggs, ostrich and other, not mounted	•••	.,	per cent.
49	EMERY PAPER AND CLOTH, AND SAND-PAPER	•••	,,,	9.9
50	FANS OF ALL KINDS, except common palm-leaf fans, which are free	. *		
	·	•••	,,	<b>59</b> .
	FEATHERS, including bird-skins	•••	"	**
52	FIREWORKS, all sorts, including fulminating-powder	•••	,,	39
53	FLAX, AND ARTICLES MADE OF FLAX, including linen-thread	•••	29	
54	FLOWERS, ARTIFICIAL, not otherwise described		, ,	-
<b>5</b> 5	FURNITURE, TACKLE, AND AP- PAREL, not otherwise described, for steam, sailing, rowing and other vessels		<b>??</b>	<b>35</b>
	other vessels	***.	,,	. 96

56. Fur,

### SCHEDULE IV .- (IMPORT TARIFF) -contd.

GENERAL DUTIES—contd.

	GENERAL DUTI	ES-COMBIG.	<u> </u>	
No.	Names of Articles.	Per	Tariff Valuation.	Duty.
	Other Articles, unmanufac- tured and manufactured—		R a.	
- 0	-	,	1 .	
56	FUR, AND ARTICLES MADE OF FUR, not otherwise described .	•••	ad valorem	
57	GELATINE	*14	2,	per cent
58	GLASS, GLASS-WARE, AND FALSE PEARLS—			
	Glass, China, all colours	133½fb	32 0	
	" crown, coloured	100 super-	15 0	"
,	- <b></b>	ficial feet.	<i>'</i>	**
	,, ,, of sizes Pearls, false, bájria	lákh	$\begin{bmatrix} 6 & 0 \\ 2 & 0 \end{bmatrix}$	,,
- 1	boria	thousand	$\begin{bmatrix} 3 & 0 \\ 0 & 10 \end{bmatrix}$	• 1)
	,, jauria.	lákh	$\begin{bmatrix} 0 & 10 \\ 6 & 0 \end{bmatrix}$	.37
3	, , lolakh	thousand	0 8	"
- 1	,, ,, nathia	. 22	0 3	"
-1	", ", táchia	1 1	0 8	"
	,, ,, wattanah	lákh	10 0	1)
- :	All other sorts of glass and			
7	manufactures of glass, including false pearls and glass	:		
	beads.	•••	ad valorem	
59	GUMS, GUM-RESINS, and articles			
	made of gum or gum-resin-			
17	Copai	cwt.	70 O	
- 1.	Cutch and gambier	,,	20 0	"
	Gamboge	Tb	14	"
.  -	Gum Ammoniae	cwt.	15 0	"
	, Arabic . , Bdellium (common gum)	97	18 0	,,,
	Benjamin	,,	8 0 40 0	,,,
	,, Bysabol (coarse myrrh)	"	$\begin{array}{c c} 40 & 0 \\ 16 & 0 \end{array}$	29
-7	" Olibanum or frankingense	"	$\mathbf{ii}  \mathbf{o}$	.22
-	" Persian (false)	"	$\vec{1}\vec{1}$ $\vec{0}$	
-	_,, Kino	9,	10 0	. ??
1	Myrrh	,,	33 0	?? ?>
	Rosin	ا رود	6 0	"
.[	All other sorts of gums, gum- resins, and articles made of	- }	· . :	· ·
	gum or gum-resin, including		į (1)	
	caoutchouc and gutta-percha.	a	d valorem	
20 -		កាលី គ្រា	The second second	"
30 F	IAIR of all kinds, and articles made	4	1.	:
	of hair	***	,, i	<i>i</i> ) (
ᆜ_				T.

61. HEMP,

#### SCHEDULE IV .- (IMPORT TARIFF) -- contd.

GENERAL DUTIES-contd.

No.	Names of Articles,	Per	Tariff Valuation.	Daty.
			. ,	
	Other Articles, unmanufactured and manufactured contd.		R a.	
61	HEMP, including Manila hemp, and articles made therefrom (except	•		
	cordage, rope, and twine, for which see No. 42)	•••	ad valorem	Five per cent.
62	HIDES AND SKINS (except raw or salted hides and skins, which are			her cente
٠	free)— Hides, horder	each	33 0	
	buffalo .	score	70 0	,,, ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
	,, cow	,,	60 0	,,
-	Skins, including parchment and vellum, gold-beaters' skins, and all other descriptions of	· · · · · · · · · · · · · · · · · · ·		
	hides or skins	•••	ad valorem	,,
63	Horn	•••	•••	Free.
	wise described .	•••	ad valorem	Five per cent.
64	INSTRUMENTS, APPARATUS AND		ļ	
	APPLIANCES, and parts thereof— Computing, Dental, Distilling,			'
	Diving, Drawing, Educational,			
	Electric, Electric lighting,		. 1	
	Galvanic, Measuring, Musical, Optical, Philosophical, Phono-	<b>9</b>		
	graphic, Photographic (includ-			
	ing materials for Photo-			
•	graphy), Scientific, Surgical, Surveying, Telegraphic, Tele-			
	phonic, Typewriters, and all		1	
	other sorts, except Telegraphic	٠.		1
	instruments and apparatus when imported by or under			
	the orders of a railway com-	-		
	pany, which are free	***	.,	29
65	IVORY AND IVORY-WARE-			
	Unmanufactured-			
	Elephants' grinders	cwt.	<b>350</b> 0	;9)
: 1	Elephants' tusks (other than hollows, centres and points)			
-	each exceeding 20th in weight,	12	3 .	
				1
	and hollows, centres and points	(	3	

Elephants,

No.	Names of Articles.	Per	Tariff Valuation.	Dutỳ.
	Other Articles, unmanufactured—		Pa.	į
65	IVORY AND IVORY-WARE—contd.		**	
	Unmanufactured—contd.			
	Elephants' tusks (other than hollows, centres and points) not less than 10h and not exceed- ing 20h each, and hollows, centres and points each weigh-			
	ing less than 10th  Elephants' tusks, each less than	cwt.	<b>6</b> 80 <b>0</b>	Five per cent.
	10fb (other than hollows, cen- tres and points) Sea-cow of moye teeth, each not	"	525 0	***
	less than 4lb	"	200 O	<b>9</b> 9
	Sea-cow or moye teeth, each not less than 3th and under 4th. Sea-cow or moye teeth, each less	97	185 0	,,
	than 3lb . All other sorts, manufactured and	ýy	135 0	,,
	unmanufactured	•••	ad valorem	·
66	JET, ARTICLES MADE OF	eje e	,,,	99
67	JEWELLERY AND JEWELS, including plate and other manufactures of gold and silver—			
	Silverware, plain the r than a embossed France	tola	1 0	59
	or chased ( pean .)	·	1 4	ż
	All other sorts, except precious stones and pearls, unset, which are free		ad valorem	
	which are free	5#5	da vatorem	<b>)</b>
68	Jute, raw	144	***	Free.
	,, articles made of, except second hand or used gunny bags, which are free	•••	ad valorem	
69	Lac, all sorts, and articles made of	Va.	29	per cent.
		l		

70. LEATHER,

No.	Names of Articles.	Per	Tariff Valuation.	Duty.
	Other Articles, unmanufactured and manufactured		R a.	
	contd.		*	
<b>7</b> 0	LEATHER, and articles made of leather, including boots and shoes, harness and saddlery		ad valorem	Five
71	MANURES of all kinds, including	. •••		per cent.
	animal bones	•••	•••	Free.
72	MARINE AND NAVAL STORES, not otherwise described	•••	ad valorem	Fi <b>y</b> e per cent.
<b>7</b> 3	MATCHES, all sorts	•••	55	, ber cerre
74	Floor-matting, China and Singa- pore, of all sorts.	hundred	60 O	25
	All other sorts, except coirmatting (for which see No. 40)		ad valorem	,,
75	MICA AND TALE, and articles made therefrom		99	<b>3</b> >
76	Minerals not otherwise described		,,,	19
77	Models of all descriptions .	•	,,	,,
<b>7</b> 8	Moulders' Blacking and Sand .	***	, r	
79	OILCAKE, also bran, fodder, and cattle-food of all kinds	***	•••	Free.
80	OIL-CLOTH AND FLOOR-CLOTH, including linerusta, linoleum, and tarpaulins	•••	ad valorem	Five
81	PAINTS, COLOUBS, PAINTERS' MATERIALS, and compositions for application to leather, wood, and metals—			per cent.
	Ochre, other than European, all colours	ewt.	1 8	99
	Paints, composition	)) ))	65 0 10 0	)) ))

Prussian

### SCHEDULE IV .- (IMPORT TARIFF) -- contd.

GENERAL DUTIES-contd.

No.	Names of Articles.	Per	Tariff Valuation.	Duty.
	Other Articles, unmanufactured and manufactured—		R a.	
81	PAINTS, COLOUES, PAINTERS' MATERIALS, and compositions for application to leather, wood, and metals—contd.			
	Prussian blue, China	<b>f</b> b	0 8	Five per cent.
	" "European .	,,	1 0	• ,,
	Red lead	cwt.	14 0	2)
	Turpentine	Imperial	2 0	"
	77 11	gallon. owt.	70 0	
	Verdigris	box of 90	95 0	); );
ĺ	verminon, Canton	bundles.	00.0	"
	White lead	cwt.	16 0	,,,
	White zinc	,,	25 0	,,,
	All other sots, including glue			
1	and putty	•••	ad valorem	,,
82	PAPER, PASTEBOARD, MILLBOARD,			
Ģ <u>2</u>	AND CARDBOARD of all			2
	kinds, including ruled or		. *	
	printed forms and account			
	and manuscript books,			Q ×
	labels, advertising circu-			
	lars, sheet or card almanacs and calendars,			
	almanacs and calendars, Christmas, Easter, and			
	other cards, including			•
Ì	cards in booklet form,	•		
- 1	including also waste paper			
	and old newspapers for			
	packing	***	"	. #
	,, articles made of paper and	5		
-	papier-mâché	•••		**
83	Perfumery—			
· .	Gowla, husked and unhusked	cwt.	35 0	,,
	Kapurkachri (zedoary, China)	"	9 8	,, ,,
	Patch leaves (patchouli) •	,,	98	"
-	Rose flowers, dried		16 0	99
e .	Rose-water	Imperial	2 0	"
		l collon		
	**	gallon.		

				<del></del>
No.	Names of Articles.	Per	Tariff Valuation,	Duty.
		٠.	₽ â.	
l	Other Articles, unmanufac-		# W.	
1	tured and manufactured	'		
ļ	contd.	-		
83	PERFUMERY—contd.			
00			1	
	All other sorts, except perfumed		1	÷
	spirit (for which see Schedule	•••	ad valorem	Five
		l	1	per cent.
84	PIPES and other implements used	(		
-	in the consumption of location and		,,	27
	other narcotics	1		
85	PITCH, TAR AND DAMMER-			
00	111011, 111			,,
	Bitumen	cwt.	5 8	,,,
	Dammer Pitch, American and European	,,	7 0 2 8	>>
	coal	"	2 8 6 0	99
	Tar, American and European	**	3 0	93
	,, coal.	***	ad valorem	
	" mineral	,	} .	<b>\</b>
86	PLANTS AND BULBS, living, also	·	1	Free.
00	dried for herbaria .	• • • • • •	1 ""	1 2200
	PLASTER OF PARIS, and articles		1	1.
87	made of plaster of Paris, not other	- 1	7	Five
	wise described	•   •••	ad valoren	per cent.
	1	£	}	1 102 00-00
88			>,	,,
	plumbago • •	-	· ·	,
88	PRECIOUS STONES AND PEARLS	3,		Free.
-	unset .	•	•••	
00	Pulp of wood, straw, rags, paper	r,	ŀ	
90	and other materials • •		•••	"
9.	PRINTING AND LITHOGRAPHIN	e	1	1
	MATERIAL, namely, presses, typ ink, brass rules, composing stick	D,		· ·
	l abaged imposing tables, allu liul	0- {		1
	graphic stones, but not including	ng	1	59
	paper	•	•••	, ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
				,,
. 9	2 Rags · · ·			

93. RAILWAY

93	Other Articles, unmanufactured and manufactured –			
93	tured and manufactured-			
93	contd.		<b>R</b> a.	
93				
	RAILWAY MATERIAL for permanent-			
	way and rolling-stock, namely,			
	cylinders, girders and other material for bridges, rails, sleepers,		**	
	bearing and fish-plates, fish-bolts,			i '
	chairs, spikes, crossings, sleeper			
	fastenings, switches, interlocking			
	apparatus, brake gear, couplings		1.0	
	and springs, signals, turn-tables,			
	weigh-bridges, engines, tenders,			
. ]	carriages, waggons, traversers, trol-			
	lies, trucks, and component parts			
Ì	thereof; also cranes and water			
	cranes and standards, wire, and			
1.	other material for fencing, when	· .	· ·	
	imported by or under the orders			
	of a railway company:			
	Provided that for the purpose of		,	
	this exemption "railway" means			
	a line of railway subject to the		·	
	provisions of the Indian Railways			
	Act, 1890, and includes a railway			
	constructed in a Native State under			
	the suzerainty of Her Majesty,			
	and also such tramways as the Governor General in Council may,			
	by notification in the Gazette of			
	India, specifically include therein.	•••		Free.
Ω.	α			
94	Seeds—	cwt.	· • •	TA!
	Castor	CWU.	5 0	Five
	O		24 0	per cent.
	Cummin	,,,	$\begin{bmatrix} 24 & 0 \\ 24 & 0 \end{bmatrix}$	99
` '		"	7 8	"
	Linseed	,,,	4 8	. 13
	Mustard, rape or sarson	"	6 0	,,
	Poppy	"	8 8	,,
	Quince, bihidana	,,	60 0	"
	Sozirá	, ,,	24 0	,,,
	Til or jinjili	",	7 ŏ	,,
	All other sorts		ad valorem	, ,,
				"
95	SHELLS AND COWRIES-			
	Chanks-large shells, for cameos .	hundred	7 0	,,
	,, white, live	,,	8 0	,,
	,, dead	,,	4 0	,,

Cowras

No.	Names of Articles.	Per	Tariff Valuation.	Duty.
	Other Articles, unmanufactured—		R a.	
98	SHELLS AND COWRIES—contd.			771
	Cowras	hundred	0 10	Five
	Cowries, bazar, common	owt.	3 8	per cent
	,, Maldive	"	8 0	"
	,, sankhla	"	70 0	. ,,
	,, yellow, superior quality .	"	4 6	",
	Mother-of-pearl, nacre	17	45 0	",
1	Nakhla	37	60 0	"
	Tortoise-shell	fb	10 0	**
	nakh • • •	,,	4 0	"
	All other sorts, including articles made of shell, not otherwise de-	,,		***
	scribed .		ad valorem	
	3011000	***	an buttorem	"
	1 : ;		1.	
96	SHIPS AND OTHER VESSELS for in-			
•.0	land and harbour navigation, in-		,	
	cluding steamers, steam-launches,			,*
	boats, and barges, imported entire			
	or in sections	•••	]	Free.
97	SILK, AND ARTICLES MADE OF SILK—			
	Floss	fb	7 8	Five
				per cent.
	Piece-goods	•••	ad valorem	,,,,
	Raw silk—			**
٠.	Cháharam, Cochin-China, and		1 1	
i	Yellow Shanghai	ħ	4 8	9)
- 1	Mathow	,,	3 4	
ļ	Other kinds of China	97	6 8	"
- 1	Waste and Kachra.	,,	1 4	
1	Panjam	"	2.0	"
	Persian	"	5 0	"
	Siam	71	3 0	27 51
1	Produced from the tasar or other	+	1	• • • • • • • • • • • • • • • • • • • •
- 1	wild worm	99	4 0	59
	Sewing thread, China	,,	9 0	• • • • • • • • • • • • • • • • • • • •
	All other sorts, including cocoons.	***	ad valorem	"
98	Sizing for cotton, paper, or any	* /		
•00	other material	***		
-	Conor Without Mr. 4	•••	,,	93
- 1	SOAP	1. San 1.		

100. SPECIMENS

### SCHEDULE IV .- (IMPORT TARIFF) -- contd.

GENERAL DUTIES—contd.

			1	
No.	Names of Articles.	Per	Tariff Valuation.	Duty.
. —			14 1 1 1 1 1 1 1 1	
	Other Articles, unmanufactured and manufactured—		R a.	
100	SPECIMENS ILLUSTRATIVE OF NATURAL SCIENCE, including also antique coins and medals	 	•••	Free.
101	Sponge and Sponges . • •	•••	ad valorem	Five per cent.
102	STARCH	•••	79	"
103	STATIONERY, excluding paper (for which see No. 82)		97	,,
104	STONE AND MARBLE, and articles made of stone and marble	***	,,	39
105	STHAW PLATTING, and articles made of straw, not otherwise described	9.91	29	,,
106	TALLOW AND GREASE, including stearine	cwt.	20 0	<b>,,</b> .
107	TEA-CHESTS of metal or wood, whether imported entire or in sections, provided that the Customs-Collector is satisfied that they are imported for the purpose of the packing of tea for transport in bulk	•••	•••	Free.
108	TEXTILE FABRICS not otherwise described .	•••	ad valorem	Five per cent.
109	Toiler Requisites not otherwise described	•••	) ·	,,
110	Toys, including toy-books, and requisites for all games.	•••	)  -  -	,,
111	UMBRELLAS, parasols, and sun- shades of all kinds	***	<b>39</b>	39
112	Vulcanite and Ebonite, articles made of, not otherwise described .	•••	95	"
	·			

113. WALKING

### SCHEDULE IV .- (IMPORT TARIFF) -concld.

GENERAL DUTIES-concld,

No.	Names of Articles.	Per	Tariff Valuation.	Duty.
	Other Articles, unmanufactured and manufactured—	٠, ٠,	R a.	
113	WALKING STICKS and sticks for umbrellas, parasols, and sunshades, of all kinds, mounted and un- mounted, driving, riding, and other whips, fishing rods and lines	***	ad valorem	Five
114	Wax, and articles made of wax, excluding candles (for which see No. 31)	404	35	<b>5</b>
115	WOOD AND TIMBER (except fire- wood, which is free), and articles made of wood not otherwise de- scribed	•••	35	99
116	Wool, raw ,, articles made of, including felt	***	ad valorem	Five Five per cent.
117	ALL OTHER ARTICLES, manufactured or unmanufactured, not described in this Schedule	•••	"	9)

#### SCHEDULE V .- (EXPORT TARIFF.)

Name of Article-	Rate of duty.		
RICE, husked or unhusked, including RICE-FLOUR, but not including RICE-BEAN and RICE-DUST, which are free.	Three annas per Indian maund of 827 th avoirdupois weight.		